

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3736
ANSWERED ON 18/12/2024

PROJECTS UNDER PM-SGMBY

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Will the Minister of New and Renewable Energy be pleased to state:

- (a) whether the Government proposes to implement PM-Surya Ghar: Muft Bijli Yojana (PMSGMBY) in the country;
- (b) if so, the details along with the salient features thereof;
- (c) the proposed details of the finalised/action plan of the Government to implement the innovative projects under PM SGMBY in the country, State-wise including Maharashtra and North-Eastern States;
- (d) the criteria fixed for selection of startups, institutions and entrepreneurs for providing financial assistance under the said yojana including financial allocation/provisions made for this yojana in the country especially for Madhya Pradesh;
- (e) whether the Government proposes to give priority to solar rooftop projects in rural and urban areas thereunder;
- (f) the manner in which the cooperation between the Union and State Government is likely to be ensured for the implementation of the said yojana; and
- (g) whether the Government has formulated any mechanism for monitoring and evaluation of the benefits derived out of the said yojana and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) & (b) The Government has approved PM-Surya Ghar: Muft Bijli Yojana (PMSG: MBY) in February 2024, with the aim of installing rooftop solar plants in one crore households. The total financial outlay of the scheme is ₹75,021 crore.

The salient features of the Scheme are as under:

- Help to provide free/low-cost electricity to 1 crore households up to 300 units of electricity per month by installation of rooftop solar with Central Financial Assistance upto 60% of the Benchmark Cost.
- Achieve installation of 30 GW of solar capacity through rooftop solar by 2026-27.
- Develop the required enabling ecosystem for rooftop solar projects, including regulatory support, manufacturing facilities, supply chain, vendor network, operation & maintenance facilities, etc., in the country.
- Boost local economy and employment generation along with enhanced energy security.
- Incentivize DISCOMs to promote rooftop solar.
- Develop one Model solar village in each district of the country.
- Incentivize Urban Local Bodies (ULBs) & Panchayat Raj Institutions (PRIs) for deployment of residential RTS and undertake local mobilization efforts.
- Support for innovative projects.
- Create skilled manpower through training and capacity building program.
- Create awareness among electricity consumers for participating in the scheme.
- Online process from registration to subsidy disbursement directly in the bank account of the residential consumer through National Portal.
- Saturation of Government buildings by installation of Rooftop Solar.

(c) & (d) The PMSG: MBY has a component for Innovative Projects with financial outlay of Rs. 500 crore. This component aims to showcase and demonstrate innovative solar technologies, applications, or integration techniques to drive industry advancement and adoption in the country including the Maharashtra and North-Eastern States.

One of the objectives of this component is to support startups and institutions to conduct collaborative pilots, proof-of-concepts and scaling up of new business models in order to generate new technologies, rooftop solar products and associated innovations.

The detailed procedure for selection of innovative projects is given in the Guidelines issued on 8.10.2024.

(e) The Central Financial Assistance (CFA) under the scheme is being provided for installation of rooftop solar projects in the residential households of both rural and urban areas of the country.

(f) The PMSG: MBY provide for signing of a Memorandum of Understanding between Ministry of New and Renewable Energy and the respective state/UT for the effective implementation of, scheme.

(g) A Comprehensive monitoring mechanism has been provided under the PMSG: MBY. Apart from monitoring of the scheme by the Mission Directorate, National Programme Implementing Agency and the State Implementing Agencies, the scheme has a provision of third-party assessment of rooftop solar plant installations of at least 1% of installed systems on a pan-India basis. In addition, the beneficiaries can raise grievance on the National portal of the scheme, which are also being monitored for timely resolution.
